



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

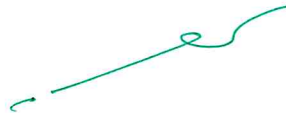
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/ 2016	For hearing counsel for ROC	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINDHU S RAD 9742290371	PETITIONER	
2.	Sinchana M.R (9945320087)	ROC/RD	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present and filed memo of appearance for them and she requested time to inform the Tribunal about the stage of the Application. List it on 09/01/2018.


Member (T)


Member (J)